

have a capacity for training 30 officers. The duration of the course is of two weeks and training will be restricted to volunteers.

**SHRI R. V. SWAMINATHAN:** May I know what are the categories of people who will be receiving training under this scheme, what is its duration and whether it will be a continuous process every year?

**SHRI J. B. PATNAIK:** All categories of officers will be eligible for training. The duration is two weeks. It is a continuous scheme.

**SHRI R. V. SWAMINATHAN:** May I know whether this scheme can be extended to other categories of officers and to the lower ranks also? May I know also whether Madras will be one of the Centres?

**SHRI J. B. PATNAIK:** The centres for the current year do not include Madras, but last year Madras was included in this scheme and about 30 officers received training there. This is open to all officers. For jawans and JCOs also there are another schemes for training.

**SHRI MOHANRAJ KALINGARAYAR:** May I know the procedure for selection of these officers for training? Are they selected on merit?

**SHRI J. B. PATNAIK:** They are selected by the Director-General of Resettlement and Employment, who keeps a record of the officers who want to undergo such training. They are selected and trained on a voluntary basis.

**SHRI BIRENDER SINGH RAO:** May I know the number of persons now undergoing training under this scheme? Secondly, apart from giving training, may I know whether any decision has been taken to give special facilities to these trained personnel for rehabilitation in the small-scale industries and, if so, whether any State Government have given any assurance to the Defence Ministry in this regard?

**SHRI J. B. PATNAIK:** As I said earlier, this is a continuous scheme. In the current year 190 officers have undergone

training. 579 officers have undergone training in the last two years. As regards facilities by the State Governments, it is for them to decide what facilities they should give. So far as the Government of India is concerned, it is giving facilities to the trained personnel to fit them into civilian life.

**SHRI BIRENDER SINGH RAO:** The small-scale industries come under the State Governments. So, I want to know whether they have tide up any of those schemes with the State Governments.

**MR SPEAKER:** Is there any scheme for their further absorption in the small-scale industries at any level, either State or Central?

**SHRI J. B. PATNAIK:** This is done in consultation with the Small Industries Service Institute. We have written to the State Governments to give facilities to the servicemen and ex-servicemen.

**Steel demand'd by Dadra and Nagar Haveli**

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\*504 **SHRI RAMUBHAI PATEL**  
**SHRI ARVIND M. PATEL.**

Will the Minister of STEEL AND MINES be pleased to state:

(a) the total quantity of steel demand'd by the Union Territory of Dadra and Nagar Haveli, during the years 1971-72 and 1972-73;

(b) the total quantity supplied; and

(c) the reasons for the short supply, if any?

**THE DEPUTY MINISTER IN THE MINISTRY OF STEEL AND MINES (SHRI SUKHDEV PRASAD):** (a) to (c). Information is being collected and will be laid on the Table of the House.